

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH.

RA No.268/2003 In  
OA No.2588/2002

New Delhi this the 1st day of October, 2003

HON'BLE MR.KULDIP SINGH, MEMBER(JUDL)

1. Smt. Urmila Sharma  
widow of Late Sushil Kumar Sharma  
Ex.Binder, Government of India Press,  
Aligarh (U.P.).

Residential Address

Baiwant Nagar, Lodhi Puram,  
Sasni Gate, Agra Road,  
Aligarh (UP).

2. Hari Om Sharma  
S/o Late Shri Sushil Kumar Sharma  
Ex. Binder, Government of India Press,  
Aligarh (UP)

Residential Address

Baiwant Nagar, Lodhi Puram,  
Sasni Gate, Agra Road,  
Aligarh (UP).

...Applicants

Versus

1. Union of India

Through:

The Secretary to the Government of India,  
Ministry of Urban Development,  
Nirman Bhawan,  
New Delhi.

2. The Director of Printing,  
Government of India,  
'B' Wing, Nirman Bhawan,  
New Delhi.

3. The Manager,  
Government of India Press,  
Aligarh (UP).  
...Respondents

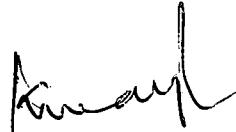
ORDER BY CIRCULATION

The present RA No.268 of 2003 has been filed by the  
applicants for review of the order passed in OA No.2588 of  
2002 on 22.7.2003.



2. In the RA, the review applicants have taken more or less the same grounds to argue the RA which they had taken while arguing the OA. While delivering the judgment all the grounds were considered. No error apparent on the face of record has been pointed out which may call for review of the order. Further, the RA does not come within the ambit of Order 47 Rule 1 CPC read with Rule 22 (3) (f) (i) of the Administrative Tribunals Act, 1985.

3. In view of the above, nothing survives in the RA, which is accordingly dismissed.

  
( KULDIP SINGH )  
MEMBER (J)

'Rakesh'